

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:4398
ANSWERED ON:21.04.2015
UTILIZATION OF FUNDS UNDER PYKKA SCHEME
Patil Shri Kapil Moreshwar;Patle Smt. Kamla Devi

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the sports infrastructure created in the country and the projects pending with the Government under Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) scheme during each of the last three years and the current year along with the reasons for their pendency and the time by which pending projects are likely to be cleared, State/UT-wise;
- (b) whether all the States have utilized the funds allocated/released by the Government under the said scheme;
- (c) if so, the details thereof during the said period;
- (d) if not, the reasons therefor along with the action taken against those States which have not utilized the released fund; and
- (e) the action/steps taken/proposed to be taken by the Government to monitor the expenditure incurred and to ensure its proper utilization?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI SARBANANDA SONOWAL)

- (a) Details of sports infrastructure developed in the form of playfields at village and block level under Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme during the last three years are contained in Annexure I to III. The PYKKA scheme was revised/revamped and renamed as Rajiv Gandhi Khel Abhiyan (RGKA) w.e.f 01.04.2014. No playfields have been developed under PYKKA scheme during the current year i.e. 2014-15.
- (b) & (c) Details of States which have not utilized fund under the PYKKA scheme are given in Annexure IV.
- (d) & (e) A number of reminders/D.O. letters at various levels have been sent to the States concerned to submit the outstanding Utilization Certificates (UCs) as early as possible. No fund is released to any State whose UCs is pending. Many a time, the States are asked to refund the funds released along with interest. These measures act as a deterrent and prompt State Governments to submit the outstanding UCs.